

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3214
ANSWERED ON:07.12.2007
LTC TO NORTH EAST REGIONS
Sangliana Shri H.T.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government has received a proposal from Department of North Eastern Region for allowing all Central Government employees to avail All India Leave Travel Concession by air to visit North East Region as has been in the case of Jammu & Kashmir and Andaman & Nicobar Islands,
- (b) if so, the details thereof, and
- (c) the action taken by Government thereon ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) (b)& (c) A proposal from the Ministry of-Development of North Eastern Region to allow Group A and B employees of Central Government, to travel by air to visit North Eastern Region, in relaxation of Leave Travel Concession Rules, to promote tourism in North Eastern Region,.was examined and was not agreed to.Leave Travel Concession to Group `A` and `B` Central Government, employees between New Delhi and Srinagar by air by economy class was allowed for a limited period of two years w.e.f 16/6/2004. No further extension has been granted. Similarly Leave Travel Concession to all Group `A` and `B` Central Government employees to visit Andaman & Nicobar Islands instead of Home town or on All India Leave Travel Concession by air in economy class from Kolkata /Chennai to Port Blair and back was allowed for a limited period of six months w.e.f 25/5/2005; and no further extension has been granted.